

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P.No. 2 of 2011

Dated : 3rd August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Electricity Distribution Co. Ltd. ... Petitioner(s)

Versus

Maharashtra Electricity Regulatory Comm.& Anr. ...Respondent(s)

Counsel for the Petitioner(s): Mr. Samir Malik

ORDER

The learned counsel for the Appellant seeks some time.

The learned counsel for the Commission also seeks some time to file the statement.

Post the matter on **12.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

Ts/ks